

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/42/2016
NAME OF THE PETITIONER(S) : G. Sethuraman
NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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|------------------------------------------------|----------------------------|--|-------------------------|
| 1. G. POONKUNRAN | Counsel for the Petitioner | | [Signature] 7/8/2017 |
| 2. Imthia z Ahmed. V.K For K. Gowetham Kuma | counsel for R2 and R3 | | <u>Imthia z</u> |

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that he has filed the objections to the report of the Chartered Accountant and furnished a copy of the same to the other side. Both the counsel sought time for submitting arguments. Time extended at their request. Put up on 22.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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